

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 118**  
**59/272/PB/2020**

**IN THE MATTER OF:**

Film Distributors Council & Ors.  
Vs  
Registrar of Companies

... Applicant/Petitioner  
... Respondent

**Order under Section 272(a)(d)(e).**

**Order delivered on 05.02.2021.**

**CORAM:**

**SH. B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

**SH. HEMANT KUMAR SARANGI**  
**HON'BLE MEMBER (TECHNICAL)**

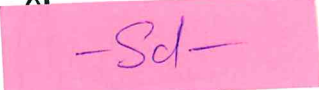
**PRESENT:**

For the Applicant :

**ORDER**

List the matter for hearing on 30.04.2021.

  
**(B.S.V PRAKASH KUMAR)**  
**ACTG. PRESIDENT**

  
**(HEMANT KUMAR SARANGI)**  
**MEMBER (TECHNICAL)**

05.02.2021.  
Deepak Kumar